

NATIONAL COMPANY LAW APPELLATE TRIBUNAL,

PRINCIPAL BENCH: NEW DELHI

Company Appeal (AT) No. 205 of 2020

In the matter of:

Shri Shyam Haribhau Sapkal & Ors.

....Appellants

Vs.

**The New Akot Cotton Ginning and Pressing Company
Ltd. & Ors.**

...Respondents

Present

**For Appellants: Mr. Ashutosh Gupta, Mr. Gaurav Rana and Mr.
Abhishek Agarwal, Advocates.**

For Respondents: Mr. Hrishikesh Chitale, Advocate for R-1 to 6.

ORDER

16.04.2021: Learned Counsel for the Appellant submits that due to lock-down in Maharashtra, he could not contact the Appellant. Therefore, he further seeks and is granted two weeks' time to file Rejoinder.

Parties are directed to file Written Submissions not more than three pages along with relevant Citations.

Let the matter be fixed 'For Admission (After Notice)' on **19th May, 2021**.

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**